

## BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

### FIFTH REPORT

(Presented on 6.9.1996)

The Business Advisory Committee held a sitting on Tuesday, the 3rd September, 1996.

2. Re-considering the earlier decision of the House, the Committee recommend that the items of business may be taken up in the following order on the dates indicated against each:—

4.9.1996 (Wednesday)

- (1) Reply of the Minister of Finance on the General Discussion on the budget (General) for 1996-97.
- (2) Discussion and Voting on the Demands for Grants under the control of the Ministry of Rural Areas and Employment for the year 1996-97.
- (3) Discussion and Voting on the Demands for Grants under the control of the Ministry of Agriculture for the year 1996-97.

} May be discussed together and concluded on the same day by sitting late, if necessary.

9.9.1996 (Monday)

- (1) Discussion and Voting on the Demands for Grants under the control of the Ministry of Human Resource Development for the year 1996-97.
- (2) All outstanding Demands for Grants in respect of the Budget (General) for 1996-97 may be disposed of and put to vote of the House at 6 P.M. on Monday, the 9th September, 1996.

10.9.1996 (Tuesday)

- (1) General Discussion on the Budget for the State of Jammu and Kashmir for 1996-97.
- (2) Consideration and passing of the Finance (No. 2) Bill, 1996.

11.9.1996 (Wednesday)

- (1) Further consideration and passing of the Finance (No. 2) Bill, 1996.
- (2) General Discussion on the Budget for the State of Uttar Pradesh for 1996-97.

3. The Committee also recommend that Half-an-Hour Discussion on the length of National Highways in the country may be taken up on Thursday, the 12th September, 1996.

NEW DELHI;  
September 3, 1996  
Bhadra 12, 1918 (Saka)

PURNO A. SANGMA  
Chairman,  
Business Advisory Committee.